

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.61/2024 & IA (Dis.) No.03/2024 IN CP (IB) No.50/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S INSECTICIDES (INDIA) LTD V/S M/S KINO ORGANICS (INDIA) LTD.
UNDER SECTION	9 IBC (in CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 7th June, 2024.

**-Sd-
(Court Officer)**

6th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*